

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of October 2024 (21.10.2024 to 25.10.2024)

Link for the Hearing dated 23.10.2024:

https://teams.microsoft.com/l/meetup-join/19%3ameeting_ZTU0YiM0MjYtZDNiZi00ZjU0LTg5ZjYtNmYxY2RjODVINjZm%40thread.v2/0?contxt=%7b%22id%22%3a%2247858796-c561-4a60-bd5a-43d59720acb1%22%2c%22oid%22%3a%2298267659-474d-4fe7-a7fe-be3b88e76c6b%22%7d

Tap on the link or paste it in a browser to join.

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
23.10.2024 Wednesday At 10.30.A.M. Generation/ Transmission Tariff /Rev. Petitions Through online Video Conferencing	1.	162/MP/2024	NEEPCO	Petition under Sections 61, 62, 64 As Read With Section 79(1)(A) Of The Electricity Act, 2003, And The Proviso To Regulation 3(73) As Read With Regulation 27 of the Central Electricity Regulatory Commission (Terms And Conditions Of Tariff) Regulations, 2019, And Regulation 65 of The Central Electricity Regulatory Commission (Conduct Of Business) Regulations, 2023 For Approval Of Proposal For Life Extension Beyond The Useful Life In Respect Of The 291 Mw Assam Gas Based Power Station of North Eastern Electric Power Corporation(<i>On admission</i>)..
	2.	298/TD/2024	CleanMax Fusion	Petition for Grant of Category V License for inter-state trading in electricity in all the States and Union Territories of India under Regulation 6(1) of Central Electricity Regulatory Commission (Procedure, Terms & Conditions for grant of trading license and other related matters) Regulations, 2020 and the Electricity Act, 2003
	3.	274/AT/2024	SJVNL	Petition under Section 63 of the Electricity Act, 2003 for Adoption of Tariff discovered through Competitive Bidding Process for Setting up of 1500 MW ISTS-connected Solar PV Power Projects (Solar-1) Anywhere in India under Tariff-Based Competitive Bidding.
	4.	399/GT/2020	NTPC	Petition for determination of tariff of Talcher Thermal Power Station (460 MW) for the period from 1.4.2019 to 31.3.2024.
	5.	236/GT/2021	NTPC	Petition for approval of tariff of Barh Super Thermal Power Station, Stage-I (3x660 MW) for the period from anticipated COD of Unit#1 (1.11.2021) to 31.3.2024.
	6.	74/GT/2024	NTPC	Petition for approval of tariff of Barh Super Thermal Power Station Stage-II (1320 MW) for the period from 1.4.2019 to 31.3.2024
	7.	130/GT/2014	NTPC	Petition for approval of tariff of Barh Super thermal Power Station Stage-II (2x660 MW) for the period from anticipated Date of Commercial operation of 1st Unit (Unit-IV) to 31.3.2019.
	8.	59/GT/2022	BRBCL	Petition for determination of Nabinagar Thermal Power Project (1000 MW) for the period from 1.4.2019 to 31.3.2024.
	9.	361/GT/2020	PPCL	Petition for revision of tariff for the period 1.4.2014 to 31.3.2019 after truing up for Pragati-III CCPS (1371.2 MW) power plan
	10.	376/GT/2020	PPCL	Petition for determination of tariff of Pragati-III CCPS (1371.2 MW) for the period 1.4.2019 to 31.3.2024.
	11.	52/TT/2023	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Assets under Northern Region System Strengthening-XL(NRSS-XL)(Re-hearing).
	12.	327/TT/2023	PGCIL	Petition for determination of transmission tariff from proposed DOCO to 31-3-2024 for Asset-I: 2 Nos. 400kV GIS line bays at Koteshwar S/s under Line bays

			associated with Northern region System Strengthening Scheme-XXXVI.
13.	337/TT/2022	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31-03-2024 for Transmission Asset under Transmission System for Transfer of Power with generation projects in Sikkim to NR/WR (part B1)" in Eastern Region
14.	353/TT/2023	KPTCL	Petition for claiming of Yearly Transmission Charges for 9 Nos. of 220kV lines for FY 21, owned by KPTCL certified as carrying Inter-state Power by SRPC.
15.	309/TT/2023	WBSETCL	Petition for determination of tariff of the deemed inter-State Transmission Lines owned by West Bengal State Electricity Transmission Company Limited with the transmission system operated by Central Transmission Utility of India limited in terms of Commission's order dated 5.9.2018 in petition no. 07/suo-motu/2017 for inclusion in PoC Transmission Charges for the period FY-2014-15 to FY- 2018-19
16.	324/TT/2023	WBSETCL	Petition for determination of transmission tariff of the Deemed Inter-State Transmission Lines owned by West Bengal State Electricity Transmission Company Limited with the Transmission System Operated by Central Transmission Utility of India Limited for Inclusion in PoC Transmission Charges for the period Fy 2019-20 to Fy 2023-24.
17.	85/TT/2024	PGCIL	Petition for determination of transmission tariff from Anticipated DOCO to 31-03-2024 for 03 Nos of Assets under Augmentation of Transformation Capacity in Southern Region.
18.	90/TT/2024	PGCIL	Petition for determination of transmission tariff from DOCO to 31-03-2024 for Transmission Asset: 1x500MVA, 400/220kV ICT (3rd) at 400/220kV Sohawal (PG) Substation under 1x500MVA, 400/220kV ICT Augmentation (3rd) at Sohawal (PG) under System Strengthening.
19.	95/TT/2024	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2024 for combined assets under Reliable Communication Scheme under Central Sector for Western Region.
20.	96/TT/2024	PGCIL	Petition for determination of transmission tariff from DOCO to 31-03-2024 for Asset-1: Phase -I Unified Real Time Dynamic State Measurement (URTDSM) For NLDC, Backup NLDC and NTAMC System-Phase -I Unified Real Time Dynamic State Measurement (URTDSM) for NLDC, Backup NLDC And NTAMC System-Phasor Data Concentrator (PDC) At NLDC, Backup NLDC And NTAMC System and Asset-2: URTDSM System (Control Center equipment, PMUs and associated equipment integrated and commissioned at ERLDC (07 PMUs) under Phase-I- Unified Real Time Dynamic State Measurement (URTDSM)
21.	24/RP/2023	NTPC	Petition for review of order dated 29.3.2023 in Petition No. 392/GT/2020.
22.	16/RP/2023	GRIDCO	Petition for review of order dated 29.3.2023 in Petition No. 392/GT/2020.
23.	20/RP/2023	GRIDCO	Petition for review of order dated 17.4.2023 in Petition No. 698/GT/2020.
24.	29/RP/2023	NTPC	Petition for review of order dated 27.4.2023 in Petition No. 441/GT/2020.
25.	33/RP/2023	NTPC	Petition for review of order dated 26.7.2023 in Petition No. 402/GT/2019.
26.	17/RP/2024	RVPNL	Petition for review of the Order dated 14.3.2024 in Petition No. 161/TT/2021.
27.	19/RP/2024	RVPNL	Petition for review of the Order dated 20.3.2024 in Petition No. 212/TT/2022.
28.	10/RP/2024	NTPC	Petition for review of the Commission's order dated 11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).
29.	12/RP/2024	NTPC	Petition for review of the Commission's order dated

				11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).
	30.	11/RP/2024	BRBCL	Petition for review of the order dated 20.1.2024 in Petition No. 23/GT/2017 for Nabinagar Thermal Power Project from COD of Unit-1 to 31.03.2019
	31.	6/RP/2024	NHPC	Petition for review of the Order dated 8.12.2023 in Petition No.223/GT/2021.

By order of the Commission

Sd/-
(T.D. Pant)
Joint Chief (Legal)
22.10.2024